GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. †4331

ANSWERED ON 19.03.2020

OVER EXPLOITATION OF GROUND WATER

†4331. SHRI SANGAM LAL GUPTA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether ground water is over exploited for agricultural, industrial and domestic purposes every year;
- (b) if so, the details of the total ground water over exploited during the last three years, year-wise;
- (c) whether ground water is being misused due to lack of preventive measures to check it and coordination among the users;
- (d) if so, the details thereof; and
- (e) the details of the steps taken by the Government to spread awareness among States in this regard and the action taken against the repeated offenders especially in Pratapgarh, Uttar Pradesh?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) & (b) The Dynamic Ground Water Resources of the country are being periodically assessed jointly by Central Ground Water Board (CGWB) and State Governments. As per the 2017 assessment, total Annual Ground Water Recharge is 432 Billion Cubic Meter (BCM) and the Annual Extractable Ground Water Resource is 393 BCM. The Annual Ground Water Extraction for all uses is 249 BCM, out of which, 221 BCM (89%) utilized for irrigation purposes, about 2 BCM for industrial purpose and 25 BCM for domestic use. The details are given in **Annexure I**.

Out of the total 6881 assessment units (Block/ Taluks/ Mandals/ watersheds/ Firkas) in the country, 1186 units in 17 States/UTs have been categorized as 'Over-exploited' where the Annual Ground Water Extraction is more than Annual Extractable Ground Water Resource. 313 units have been categorized as 'Critical', 972 units as 'Semi- critical', 4310 units as 'Safe' and 100 units as 'Saline'. The details are given in **Annexure II**.

- (c) Ground water levels in various parts of the Country are declining because of continuous withdrawal necessitated by increased demand of fresh water for various uses, vagaries of rainfall, increased population, industrialization & urbanization etc. Further, no case of misuse of groundwater due to lack of preventive measures have been reported.
- (d) In view of reply to (c) above, the question does not arise.
- (e) Ministry has undertaken a number of Information, Education & Communication (IEC) activities for creating awareness among various target groups viz. organizing workshops/Seminars/Conferences, institution of National Water awards, social media campaign through Facebook, Twitter, Instagram etc.

As per information available with Central Ground Water Authority (CGWA)/CGWB, no cases of repeated offenders have come to notice from Pratapgarh district. Further, CGWA has also appointed the District Magistrate / District Collector of each Revenue District and Regional Directors of CGWB as Authorized Officers, who have been given the power to enforce compliance of NOC conditions/initiate action against repeated offenders

*****.

Annexure referred to in reply to part (a) & (b) of Unstarred Question No. \dagger 4331 to be answered in Lok Sabha on 19.03.2020 regarding "Over Exploitation of Ground Water".

STATE-WISE GROUND WATER RESOURCES OF INDIA, 2017

(in bcm)

	T a		I	T			- ~		(in bcm
S. No.	States / Union Territories	Total Annual	Total	Annual Extractable	Curre	Stage of			
			Natural		- • .•		Ground		
		Ground Water Recharg e	Discharges	Ground Water Resource	Irrigatio n	Indust rial	Domestic	Total	Water Extraction (%)
1	2	7	8	9	10	11	12	13	16
	States								
1	Andhra Pradesh	21.22	1.07	20.15	7.85	0.14	0.90	8.90	44.15
2	Arunachal Pradesh	3.02	0.36	2.67	0.00	0.00	0.01	0.01	0.28
3	Assam	28.67	4.42	24.26	1.97	0.06	0.69	2.73	11.25
4	Bihar	31.41	2.43	28.99	10.78	0.66	1.83	13.26	45.76
5	Chhattisgarh	11.57	1.00	10.57	3.98	0.05	0.67	4.70	44.43
6	Delhi	0.32	0.02	0.30	0.09	0.02	0.24	0.36	119.61
7	Goa	0.27	0.11	0.16	0.02		0.03	0.05	33.50
8	Gujarat	22.37	1.12	21.25	12.84	0.11	0.63	13.58	63.89
9	Haryana	10.15	1.01	9.13	11.53	0.34	0.63	12.50	136.91
10	Himachal Pradesh	0.51	0.05	0.46	0.20	0.00	0.19	0.39	86.37
11	Jammu & Kashmir	2.89	0.29	2.60	0.20	0.07	0.50	0.76	29.47
12	Jharkhand	6.21	0.52	5.69	0.80	0.22	0.56	1.58	27.73
13	Karnataka	16.84	2.05	14.79	9.39		0.95	10.34	69.87
14	Kerala	5.77	0.56	5.21	1.22	0.01	1.44	2.67	51.27
15	Madhya Pradesh	36.42	1.95	34.47	17.43	0.22	1.24	18.88	54.76
16	Maharashtra	31.64	1.74	29.90	15.10	0.00	1.22	16.33	54.62
17	Manipur	0.43	0.04	0.39	0.00	0.00	0.00	0.01	1.44
18	Meghalaya	1.83	0.19	1.64	0.03	0.00	0.01	0.04	2.28
19	Mizoram	0.21	0.02	0.19	0.00	0.00	0.01	0.01	3.82
20	Nagaland	2.20	0.22	1.98	0.00	0.00	0.02	0.02	0.99
21	Odisha	16.74	1.17	15.57	5.28	0.14	1.15	6.57	42.18
22	Punjab	23.93	2.35	21.58	34.56	0.20	1.01	35.78	165.77
23	Rajasthan	13.18	1.21	11.99	14.85		1.92	16.77	139.88
24	Sikkim	5.63	4.11	1.52	0.00	0.00	0.00	0.00	0.06
25	Tamil Nadu	20.21	2.02	18.19	13.05		1.67	14.71	80.89
26	Telangana	13.62	1.25	12.37	7.09		1.00	8.09	65.45
27	Tripura	1.53	0.29	1.24	0.02	0.00	0.08	0.10	7.88
28	Uttar Pradesh	69.92	4.60	65.32	40.89	0.10	4.95	45.84	70.18
29	Uttarakhand	3.04	0.15	2.89	1.30	0.13	0.22	1.64	56.83
30	West Bengal	29.33	2.77	26.56	10.84		1.00	11.84	44.60
	Total States	431.09	39.08	392.03	221.32	2.38	24.76	248.45	63.37
1	Union Territories	0.27	0.04	0.00	0.00	0.00	0.01	0.01	2.74
1	Andaman &	0.37	0.04	0.33	0.00	0.00	0.01	0.01	2.74
2	Chandigarh	0.04	0.00	0.04	0.00		0.03	0.03	89.00
3	Dadra & Nagar	0.07	0.00	0.07	0.01	0.00	0.01	0.02	31.34
4	Daman & Diu	0.02	0.00	0.02	0.01	0.00	0.00	0.01	61.40
5	Lakshdweep	0.01	0.01	0.00	0.00	0.00	0.00	0.00	65.99
6	Puducherry	0.23	0.02	0.20	0.11	0.00	0.04	0.15	74.33
	Total UTs	0.73	0.08	0.66	0.13	0.00	0.10	0.23	34.51
	Grand Total	431.83	39.16	392.69	221.44	2.38	24.86	248.68	63.33

Annexure referred to in reply to part (a) & (b) of Unstarred Question No.†4331 to be answered in Lok Sabha on 19.03.2020 regarding "Over Exploitation of Ground Water".

CATEGORIZATION OF BLOCKS/ MANDALS/ TALUKAS IN INDIA (2017)

S.No.	States / Union Territories	Total No. of Assessed Units	Safe		Semi-Critical		Critical		Over- Exploited		Saline	
		Units	Nos.	%	Nos.	%	Nos.	%	Nos.	%	Nos.	%
	States											
1	Andhra Pradesh	670	501	75	60	9	24	4	45	7	40	6
2	Arunachal Pradesh	11	11	100	0	0	0	0	0	0	0	0
3	Assam	28	28	100	0	0	0	0	0	0	0	0
4	Bihar	534	432	81	72	13	18	3	12	2	0	0
5	Chattisgarh	146	122	84	22	15	2	1	0	0	0	0
6	Delhi	34	3	9	7	21	2	6	22	65	0	0
7	Goa	12	12	100	0	0	0	0	0	0	0	0
8	Gujarat	248	194	78	11	4	5	2	25	10	13	5
9	Haryana	128	26	20	21	16	3	2	78	61	0	0
10	Himachal Pradesh	8	3	38	1	13	0	0	4	50	0	0
11	Jammu & Kashmir	22	22	100	0	0	0	0	0	0	0	0
12	Jharkhand	260	245	94	10	4	2	1	3	1	0	0
13	Karnataka	176	97	55 78	26	15	8	5 1	45	26	0	0
14	Kerala Madhya Pradesh	152 313	119 240	78	30 44	20 14	2	_	22	7	0	0
15 16	Madnya Pradesn Maharashtra	353	271	77	61	17	7	3	11	3	1	0
17	Manipur	9	9	100	0	0	0	0	0	0	0	0
18	Meghalaya	11	11	100	0	0	0	0	0	0	0	0
19	Mizoram	26	26	100	0	0	0	0	0	0	0	0
20	Nagaland	11	11	100	0	0	0	0	0	0	0	0
21	Odisha	314	303	96	5	2	0	0	0	0	6	2
22	Punjab	138	22	16	5	4	2	1	109	79	0	0
23	Rajasthan	295	45	15	29	10	33	11	185	63	3	1
24	Sikkim	4	4	100	0	0	0	0	0	0	0	0
25	Tamil Nadu	1166	427	37	163	14	79	7	462	40	35	3
26	Telangana	584	278	48	169	29	67	11	70	12	0	0
27	Tripura	59	59	100	0	0	0	0	0	0	0	0
28	Uttar Pradesh*	830	540	65	151	18	48	6	91	11	0	0
29	Uttarakhand	18	13	72	5	28	0	0	0	0	0	0
30	West Bengal **	268	191	71	76	28	1	0	0	0	0	0
	Total States	6828	4265	62	968	14	312	5	1185	17	98	1
	Union Territories											
1	Andaman & Nicobar	36	35	97	0	0	0	0	0	0	1	3
2	Chandigarh	1	0	0	1	100	0	0	0	0	0	0
3	Dadra & Nagar Haveli	1	1	100	0	0	0	0	0	0	0	0
4	Daman & Diu	2	1	50	0	0	1	50	0	0	0	0
5	Lakshdweep	9	6	67	3	33	0	0	0	0	0	0
6	Puducherry	4	2	50	0	0	0	0	1	25	1	25
	Total UTs	53	45	85	4	8	1	2	1	2	2	4
	Grand Total	6881	4310	63	972	14	313	5	1186	17	100	1

Note

Blocks- Bihar, Chhattisgarh, Haryana, Jharkhand, Kerala, M.P., Manipur, Mizoram, Orissa, Punjab, Rajasthan, Tripura, Uttar Pradesh, Uttarakhand, West Bengal

Taluks -Karnataka, Goa, Gujarat, Maharashtra

Mandals- Andhra Pradesh, Telangana

Districts/Valley- Arunachal Pradesh, Assam, Himachal Pradesh, Jammu & Kashmir, Meghalaya, Mizoram, Nagaland

Islands - Lakshadweep, Andaman & Nicobar Islands

Firka-Tamil Nadu

Region - Puducherry

UT - Chandigarh, Dadar & Nagar Haveli, Daman & Diu

Tehsil-NCT Delhi

*Uttar Pradesh: There are total 820 block and 10 Cities

^{**}The Ground Water resources assessment as on 2013 has been considered for the state of West Bengal